

HIGH COURT OF JHARKHAND, RANCHI

Circular

No. 01/R&S

Ranchi, Dated: 17th May, 2020

It is notified for the information of all concerned that as a precautionary measure to contain spread of Corona Virus (COVID-19) infection under the prevailing conditions, the Court has been pleased to direct that the advocates may wear "plain white-shirt/white salwar-kameez/ white saree, with a plain white neck band" during the hearing before the High Court of Jharkhand as well as before the subordinate courts of the State of Jharkhand through Virtual Court system till further orders.

By order of the Court

Sd/-
(Ambuj Nath)
Registrar General